

21.11.2022

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PRONOUNCEMENT OF JUDGEMENTS

COURT NO. 04  
DIVISION BENCH- VII  
HON'BLE MR.JUSTICE NAJMI WAZIRI  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

CLICK HERE FOR VC

Meeting information

Meeting link:

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m04e364e14554f66e76edb058f3c20ad8>

AT 02:15 P.M

1.LPA 280/2019

RAM NARAIN  
VS  
UNION OF INDIA & ORS

K.K.RAI,MANISHA SINGH  
ANSHUL RAI,SREOSHI CHATTERJEE  
PRYESH MOHAN SRIVASTAVA  
AMITESH KUMAR,BINISA MOHANTY  
PRITI KUMARI

2.W.P.(C)225/2020  
CM APPLN.715/2020

NASSER MOHAMMED M.F AL HAJRI  
VS  
RELIANCE ASSET RECONSTRUCTION COMPANY LTD.

JAYANT MEHTA,SAMAR SINGH KACHWAHA  
ANKIT KHUSHU,TARA SHAHANI  
AKANKSHA MOHAN,AANYA SALUJA  
ARVIND NAYAR,SHAHRUKH  
USHA SINGH,AKSHAY JOSHI

COURT NO. 06

HON'BLE MR.JUSTICE VIBHU BAKHRU

AT 02:30 P.M.

1.W.P.(C)7619/2021

SATYA DEV PRAJAPATI AND ORS  
VS  
DELHI HIGH COURT THROUGH ITS  
REGISTRAR GENERAL AND ANR.

ANKUR CHHIBBER,ANSHUMAN MEHROTRA  
RASHMI CHOPRA,PUNEET CHOPRA  
VATSALA C.CHATURVEDI,NIRVIKAR VERMA

2.W.P.(C)14275/2021

PANKAJ SHUKLA AND ORS  
VS  
DELHI HIGH COURT THROUGH ITS  
REGISTRAR GENERAL AND ANR.

ANKUR CHHIBBER,ANSHUMAN MEHROTRA  
RASHMI CHOPRA,PUNEET CHOPRA  
VATSALA C.CHATURVEDI,HARISH V.SHANKAR  
JITENDRA KUMAR TRIPATHI

**21.11.2022**

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**PRONOUNCEMENT OF JUDGEMENTS**

**COURT NO. 08**

**HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc7>

**AT 10:30 A.M.**

1.W.P. (C) 5453/2008  
CM APPLN.10415/2008

VIJAY KUMAR GUPTA  
VS  
RESERVE BANK OF INDIA & ORS

POOJA M.SAIGAL, ANSHUL BAJAJ  
SIMRAT SINGH PASAY, SUHAIL DUTT  
H.S.PARIHAR, KULDEEP SINGH PARIHAR  
IKSHITA PARIHAR

**COURT NO. 36**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

**AT 10:30 A.M.**

1.CRL.M.A.22998/2022  
IN CRL.M.C.4459/2022

SH. VIJAY DEV DABAS  
VS  
THE STATE OF NCT OF DELHI & ANR.

V.P.RANA, POONAM DABAS  
UTKARSH

HIGH COURT OF DELHI

19.11.2022

REGISTRAR (LISTING)

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21.11.2022

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 50 (OS-G)

FIRST FLOOR, NEW COURTS BLOCK

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [neelam.rawat@dhc.nic.in](mailto:neelam.rawat@dhc.nic.in)  
OF COURT MASTER TO HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

FOR PRONOUNCEMENT OF JUDGMENT AT 2.15 PM

1. I.A. 4329/2019

In CS(OS) 2126/2013

CHARANJEET KAUR KHURANA

Vs. S MANMOHAN SINGH OBEROI

AND OTHERS

RAJAT ANEJA, CHANDRIKA GUPTA

A.K.MATTA, ANIRBAN BHATTACHARYA,

KARAN GAUR, RAJEEV CHOWDHARY,

MANSIMRAN SINGH, MANPREET KAUR.

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